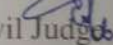


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 11.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Cr 41-2021	16. CC 1830-2016
2. Cr 193-2021	17. CC 1992-2016
3. Cr 42-2021	18. CC 1680-2017
4. Cr 38-2021	19. CC 451-2017
5. Cr 37-2021	20. CC 212-2015
6. Cr 197-2021	21. CC 1249-2015
7. CC 118-2021	22. CC 1477-2016
8. CC 788-2017	23. CC 1489-2016
9. CC 956-2017	24. CC 199-2018
10. CC 1628-2017	25. CC 201-2018
11. CC 795-2015	26. C.Misc 215-2018
12. CC 272-2013	27. C.Misc 127-2013
13. CC 14-2018	28. C.Misc 241-2018
14. CC 2539-2019	29. C.Misc 47-2018
15. CC 3222-2021	30. C.Misc 146-2020

Hosakote

Dated: 10.06.2021


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.

The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **11.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 31/2009	16. OS 101/2012
2. OS 65/2013	17. OS 157/2013
3. OS 333/2014	18. OS 181/2013
4. OS 495/2014	19. OS 357/2013
5. OS 505/2014	20. OS 15/2014
6. OS 65/2017	21. OS 393/2014
7. OS 151/2019	22. OS 271/2015
8. OS 331/2019	23. OS 5/2017
9. OS 86/2020	24. OS 237/2017
10. OS 131/2021 Subramani Vs Suresh	25. OS 5/2019
11. CC 40/2007	26. OS 71/2019
12. CC 172/2008	27. OS 95/2019
13. CC 8/2016	28. OS 20/2021
14. CC 3340/2021	29. OS 39/2021
15. CC 3375/2021	30. OS 43/2021

Hosakote
10.06.2021

(Signature) 10/6/21
Addl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.